

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI.

ORDER

On attaining the age of superannuation, the following officials shall retire from Government Services from the date mentioned against their names. Steps to complete their pension papers be taken as per CCS Rules, subject to the Vigilance Clearance.

S. No.	NAME OF RETIREE	DESIGNATION	DATE OF BIRTH	DATE OF SUPERANNUATION
1	Sh. Vijay Pal Singh S/o Sh. Horem Singh (E.C. No. 90770)	Civil Nazir	01.02.1966	31.01.2026
2	Sh. Ramesh Kumar-II S/o Sh. Ram Sawrup (E.C. No. 58658093/90777)	Chowkidar	20.03.1966	31.03.2026
3	Sh. Sonu Nath S/o Sh. Mahinder Lal (E.C. 10035)	Driver Spl. Grade	22.05.1966	31.05.2026
4	Sh. Mansa Ram S/o Sh. Taku Ram (E.C. 74329081/10479)	Peon/Orderly	10.06.1966	30.06.2026
5	Sh. Mahender Oraon S/o Sh. Raju Oraon (E.C. 14435654/90388)	Peon/Orderly	08.06.1966	30.06.2026
6	Sh. Satyanam S/o Sh. Khushi Ram (E.C. 80725329/10533)	Dak-Peon	05.07.1966	31.07.2026
7	Sh. Kanwar Pal Singh S/o Sh. Pyare Singh (E.C. 75750759/90504)	Head Jamadar	12.07.1966	31.07.2026
8	Sh. Kuldeep Singh S/o Sh. Mahu Singh (E.C. 36866604/10030)	Driver Grade-I	20.07.1966	31.07.2026
9	Sh. Hari Ram S/o Sh. Maghu Ram (E.C. 90135)	Bailiff	20.07.1966	31.07.2026
10	Sh. Ram Swaroop S/o Sh. Ram Chander (E.C. 90543)	Peon/Orderly	08.08.1966	31.08.2026
11	Sh. Jeet Singh S/o Sh. Hukam Singh (E.C. 90874)	Chowkidar	10.08.1966	31.08.2026
12	Ms. Rajeshwari W/o Sh. Shiromani Prasad (E.C. 90797)	Safai Karamchari	15.09.1966	30.09.2026
13	Sh. Naresh Kr. Rathore S/o Sh. Jage Ram (E.C. 91301)	Bailiff	22.10.1966	31.10.2026
14	Sh. Pramod Kumar S/o Sh. Dhakkan Lal Sharma (E.C. 64919141/90547)	Peon/Orderly	02.10.1966	31.10.2026
15	Sh. Narayan Singh S/o Sh. Mohan Singh (E.C. 45413092/90759)	Civil Nazir	01.11.1966	31.10.2026
16	Sh. Shiv Kumar S/o Sh. Nanak Chand (E.C. 90899)	Farash	01.11.1966	31.10.2026
17	Sh. Santan Singh S/o Sh. Kesar Singh (E.C. 90784)	Chowkidar	30.12.1966	31.12.2026

[Signature]
16.10.2025

(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs)
Delhi.

No. 52456-567 Admn.III/PF/2025

Dated, Delhi the 17 OCT 2025

Copy forwarded for information:-

01. Personal Office of the Ld. Principal District & Sessions Judge, (HQs.), Delhi.
02. Personal Office of Ld. Principal District & Sessions Judges, all the District Courts, Delhi/New Delhi.
03. The Accounts Branch, General Branch, Library, Computer Branch, Leave Section and Vigilance Branch of all Districts & RACC, Delhi/New Delhi.
04. The Branch in charge, Admn. I and III Tis Hazari Courts, Delhi.
05. Dealing Assistants- Seniority/Promotion/Appointment seat/Transfer posting, Admn. III.
06. Dealing Official, Layers Seat, Central District, Tis Hazari Courts, Delhi
07. Website Committee English/Hindi, Tis Hazari Courts, Delhi.

[Signature]
16/10/2025
Administrative Officer, (J)
Administration Branch-III
O/o Principal District & Sessions Judge (HQs)
Delhi.